

ITEM NO.1 Court No.1 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).307/2020

KERALA UNION OF WORKING JOURNALISTS Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and with IA No. 111099/2020 -
CLARIFICATION/DIRECTION and IA No. 111101/2020 - EXEMPTION FROM
FILING O.T. and IA No. 111100/2020 - GRANT OF BAIL)

Date : 16-11-2020 The matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Wills Mathews
Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 20.11.2020.

In the meantime, as prayed for, the petitioner is allowed to
serve the Standing Counsel for the respondents/State.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR